

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/1020/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Member, MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the 12th February, 2018.

Sub: **Casual Leave along with headquarter leave permission.**

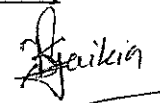
Ref:- Your e-mail dated 09.02.2018.

Madam,

With reference to the above, I am directed to inform you that you have been ~~granted/rejected~~ 3 (three) days Casual Leave on 12.02.2018, 13.02.2018 and 15.02.2018 along with headquarter leave permission from the evening of 10.02.2018 till the evening of 15.02.2018.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)


09/02/18